

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30-01-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : ZA 20/14
PETITION NUMBER : TP 127/16
NAME OF THE PETITIONER(S) : M/S. HOMAN MACHINERY
BANGALORE PVT-LTD,
NAME OF THE RESPONDENT(S) :
UNDER SECTION : 621A

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION REPRESENTATION BY WHOM	SIGNATURE
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None appeared for applicants. PCS for applicant is absent. Number of times, this matter was listed. But, PCS did not appear. Today it is listed as a last chance.

It appears the applicants are not interested to proceed with the matter. As a final chance, notices be issued to the applicants. If none appears, further orders will be passed on point of default.

Posted to 09.03.2017.

MEMBER (J)

MEMBER (T)